

(c) is it this Shri Puri who got a new assignment at Delhi as a liaison between State Bank and the Government; and

(d) if so, the reasons therefor?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) State Bank of India has reported that a bill for Rs. 1458.75 submitted by Shri A. S. Puri for dental treatment of his daughter was reimbursed by bank's Calcutta Local Head Office on 14th, May, 1975 as the bank's Medical Officer certified that the amount represented dental treatment and not cosmetic surgery.

(b) Cost of cosmetic surgery is not reimbursable under the Scheme of Medical Facilities applicable to the officers of the Bank.

(c) and (d) State Bank of India had posted Shri A. S. Puri as General Manager (Policy Planning and Programmes) at New Delhi in August 1976 for attending to liaison work of the bank as he was found to be suitable by the bank to occupy that post.

#### तम्बाकू का निर्यात

6445. श्री ईश्वर चौधरी : क्या बाणिज्य तथा नागरिक प्रति और सहकारिता मंत्री यह बताने की कृपा करेंगे कि-

(क) भारत से तम्बाकू का अधिकतम मात्रा में धायत कौनसा देश करता है; और

(ख) भारत में तम्बाकू के निर्यात का कार्य किस अभिकरण को सौंपा गया है?

बाणिज्य तथा नागरिक प्रति और सहकारिता मंत्री (श्री नोहल धारिया) :

(क) वि.न।

(ख) तम्बाकू के निर्यात का विनियमन तथा संवर्धन करना तम्बाकू बोर्ड, गुंटूर की

जिम्मेदारी है। वास्तविक निर्यात बोर्ड के पास पंजीयित निर्यातकों द्वारा किया जाता है।

#### Excise Duty on Snuff

6446. SHRIMATI MRINAL GORE: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state :

(a) whether excise duty has been levied on snuff;

(b) the number of licences from whom this duty is collected; and

(c) the total amount of duty collected in the year 1975-76 ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) A duty of excise is leviable on snuff under item 4.11 (6) of the First Schedule to the Central Excise and Salt Act, 1944.

(b) The number of licensees engaged in the manufacture of snuff as on the 31st December, 1976 was 1018.

(c) The total amount of Central Excise duty collected on snuff during 1975-76 was Rs. 1.05 crore.

#### Amount advanced by Nationalised Banks to small farmers of Karnataka

6447. SHRI D. B. CHANDRE GOWDA: Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state:

(a) the amount advanced to small farmers (holders of two acres to five acres of land) by the nationalised banks for agricultural purposes in the State of Karnataka during the last three years; and

(b) the amount advanced to big farmers in the above mentioned State during above period ?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b) The available information in regard to holding-wise

distribution of direct advances to agriculturists by public sector banks in Karnata-

taka outstanding as at the end of March, 1974, 1975 and 1976 is indicated below:

(Rs. lakhs)

	Farmers Holding			
	Upto 2.5 acres	above 2.5 to 5 acres	above 5 acres to 10 acres	above 10 acres
	1	2	3	4
<b>March, 1974</b>				
State Bank of India Group . . . . .	99.70	178.00	222.69	363.31
Nationalised Banks . . . . .	147.47	300.74	430.45	1032.98
	<u>247.17</u>	<u>478.74</u>	<u>653.14</u>	<u>1396.29</u>
<b>March, 1975</b>				
State Bank of India Group . . . . .	199.21	246.47	308.41	457.26
Nationalised Banks . . . . .	271.60	332.03	512.49	1312.07
	<u>470.81</u>	<u>578.50</u>	<u>820.90</u>	<u>1769.33</u>
<b>March, 1976</b>				
State Bank of India Group . . . . .	336.61	428.77	475.77	838.13
Nationalised Banks . . . . .	484.95	633.56	766.22	1889.34
	<u>821.56</u>	<u>1062.33</u>	<u>1241.99</u>	<u>2727.47</u>

Note: The holding-wise direct agricultural advances indicated above include both short-term and Term loans for agriculture but do not include indirect finance for allied activities such as dairy, poultry, etc. for which holding-wise details are not maintained.

लक्ष्मी बिलास वेलिस होटल, उदयपुर  
(राजस्थान)

6448. श्री भानु कुमार शास्त्री :  
क्या पर्यटन और नागर विमानन मंत्री यह  
बताने की कृपा करेंगे कि :

(क) 1976-77 के दौरान लक्ष्मी  
बिलास वेलिस होटल, उदयपुर (राजस्थान)  
से कितना लाभ हुआ;

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(ख) क्या सरकार ने पर्यटन केंद्र के  
रूप में उदयपुर के महत्त्व को देखते हुए होटल  
का विस्तार करने के लिए कोई योजना बनाई  
है; और

(ग) यदि हां, तो हम योजना की मुख्य  
बातें क्या हैं ?

पर्यटन और नागर विमानन मंत्री (श्री  
पुष्पोत्तम कौशिक) : (क) 1976-77 के